

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) No, Sir.

(b) Does not arise.

#### Transfer Policy

60. SHRI BHAKTA CHARAN DAS:

SHRI SULTAN SALAHUDDIN OWAISI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Supreme Court has directed the Government in 1995, not to transfer any official handling of various sensitive cases;

(b) whether despite of this the Government have transferred a number of officials; and

(c) if so, the reasons for violating the directives of the Supreme Court?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) In so far as the Central Bureau of Investigation is concerned, it has reported having not received any such direction in 1995 from the Supreme Court.

(b) and (c) Do not arise, in view of (a).

#### MPLADS

61. SHRI SANAT MEHTA: Will the PRIME MINISTER of pleased to state:

(a) whether grant for the year 1997-98 under MP's Local Area Development scheme has been released;

(b) if so, the details thereof and when such order of release of grant were issued; and

(c) if not, the reasons for non-release?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNMALA D. SAVANOOR): (a) and (b) The first instalment of 1997-98 has been released for 205 MPs, having due regard to the progress in expenditure. Details are given in the attached statement.

(c) Funds have not been released in cases where the balance of funds available after sanctioning works is more than Rs. 50 lakhs or where expenditure statement has not been received.

#### Statement

*Statewise number of MPs in respect of whom first instalment of MPLADS Funds for 1997-98 has been released upto 21.7.97.*

S.No.	Name of State	No. of MPs for whom funds have been released
1.	Andhra Pradesh	11
2.	Arunachal Pradesh	1
3.	Assam	2
4.	Bihar	10
5.	Goa	-
6.	Gujarat	9
7.	Haryana	6
8.	Himachal Pradesh	-
9.	Jammu & Kashmir	3
10.	Karnataka	13
11.	Kerala	5
12.	Madhya Pradesh	23
13.	Maharashtra	27
14.	Manipur	2
15.	Meghalaya	-
16.	Mizoram	1
17.	Nagaland	-
18.	Orissa	9
19.	Punjab	2
20.	Rajasthan	7
21.	Sikkim	-
22.	Tamil Nadu	11
23.	Tripura	-
24.	Uttar Pradesh	53
25.	West Bengal	7
26.	A & N Islands	-
27.	Chandigarh	-
28.	Dadra & Nagar Haveli	-
29.	Daman & Diu	-
30.	Delhi	3
31.	Lakshadweep	-
32.	Pondicherry	-
<b>Total:</b>		<b>205</b>